

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-637
ANSWERED ON- 26/07/2024

PRODUCTION LINKED SCHEME FOR TEXTILE SECTOR

637. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is considering the inclusion of more products under the production-linked scheme (PLI) for textiles, if so, the details thereof, if not, the reasons therefor;
- (b) whether Government is considering lowering the minimum investment and turnover criteria to allow smaller entities to be eligible for the above mentioned scheme, if so, the details thereof, if not, the reasons therefor; and
- (c) the measures taken by Government to make the above mentioned scheme more accessible and attractive to investors?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): The Government has approved the Production Linked Incentive (PLI) Scheme for Textiles, with an approved outlay of Rs 10,683 crore, to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country to enable Textile sector to achieve size and scale and to become competitive. The Scheme has two parts; Part-1 envisages a minimum investment of Rs.300 crore & minimum turnover of Rs.600 crore per company; and Part-2 envisages a minimum investment of Rs.100 crore & minimum turnover of Rs.200 crore per company. FY: 2022-23 and FY: 2023-24 were gestation periods under the Scheme. The incentive will be provided to the companies under the scheme on achieving the threshold investment and threshold turnover and thereafter incremental turnover. Implementation issues raised by participant industry are regularly monitored and resolved.
